

sanitation and cleanliness in coaches, platforms and stations as pointed in the CAG Report;

(d) the mechanism adopted by Railways to dispose the garbage produced in trains and at railway stations; and

(e) the time-line within which bio-toilets will be installed in Indian Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Yes, Sir.

(b) To improve upon the effectiveness of housekeeping schemes for trains *viz.* On Board Housekeeping Services (OBHS), Clean Train Stations (CTS) and Mechanised Coach Cleaning in coaching depots, Zonal Railways have been advised for close monitoring of cleaning operations, use of Biometric attendance system for OBHS staff and evolve an evaluation system for CTS functioning. During the year 2013-14 and 2014-15 till date, 13 additional mechanized laundries have also been set up. Mechanized cleaning, rag picking and garbage disposal contracts are being awarded for ensuring cleaning of stations including platforms. More and more toilets are being brought under 'pay & use' scheme.

(c) Yes, Sir.

(d) Garbage from trains is cleared by On Board Housekeeping Services (OBHS) staff and at nominated enroute stations. Garbage disposal contracts are being awarded regularly for disposal of garbage at stations.

(e) Indian Railways are working to eliminate direct discharge toilet system by providing bio-toilets in the entire fleet of passenger coaches by 2021-22.

Nagpur-Nagbhid broad gauge conversion

2340. SHRI AVINASH PANDEY: Will The Minister of RAILWAYS be pleased to state whether the Nagpur-Nagbhid broad gauge conversion project sanctioned in the Railway Budget 2013-14 has been completed, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): The Gauge Conversion Project of Nagpur-Nagbhid Section was included in the Railway Budget 2013-14, subject to obtaining of approvals from Planning Commission,

Ministry of Finance and Cabinet Committee on Economic Affairs. The project could not be taken forward as requisite approvals were not granted in view of its negative rate of return of 22.94%.

Incidents of crime in running trains

2341. SHRI PRAMOD TIWARI:

SHRI K.C. TYAGI:

SHRI VIJAYA JAWAHARLAL DARDA:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of incidents involving robbery, theft, murder, harassment of children and women reported in running trains during the last three years and the current year, year-wise;

(b) whether Railways have put any comprehensive mechanism to ensure safety and security of passengers particularly women passengers in the trains;

(c) if so, the details thereof along with the responsibilities assigned to the State Authorities and Railways; and

(d) the other steps taken/proposed to be taken by Railways to improve safety and security of passengers and also prevent recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) The number of cases of robbery, theft, murder, harassment of children and women reported in trains over Indian Railway during the years 2011, 2012, 2013 and 2014 (Upto October) is as under:

Year	Robbery	Theft	Murder	Harassment of women and children
2011	225	9230	27	106
2012	448	8225	29	165
2013	532	9191	32	242
2014 (Upto Oct.)	276	7741	17	245

(b) and (c) At present, a three tier security mechanism of Government Railway Police (GRP), Railway Protection Force (RPF) and District Police is in place over Indian Railways in which prevention and detection of crime, including crime against women